

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**ITEM No. 138
Appeal No. 639/252/ND/2019**

Under Section: 252

In the matter of:

Grassroots Skill Development Initiative Pvt Ltd	...	Applicant
Vs		
ROC, New Delhi	...	Respondent

Order delivered on 05.11.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Income Tax:	Mr. Raghvendra K. Singh, Mr. Vipul Agrawal, Advs.
For the ROC:	Mr. M. Yadubaushana Rao, Advocate

ORDER

As per the order of the bench, matter adjourned to 22.11.2019 due to paucity of time.

**Sd/-
COURT OFFICER
(ASIM KUMAR PAL)**

Mukesh